

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.71/98

Wednesday, this the 4th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

V. Vijayan,
Upper Division Clerk,
(Clerk Grade.I)
All India Radio,
Cannanore-4.

- Applicant

By Advocate Mr SM Prem

Vs

1. Union of India represented by
the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhavan, New Delhi.
2. The Director General,
All India Radio,
Akashvani Bhavan,
Parliament Street,
New Delhi-110 001.
3. The Station Director,
All India Radio,
Vazhuthacaud,
Thiruvananthapuram-14.
4. The Assistant Station Director,
Commercial Broadcasting Service,
All India Radio,
Thiruvananthapuram.
5. The Station Engineer,
All India Radio,
Cannanore.
6. J Vasanthakumari,
Upper Division Clerk,
All India Radio,
Thiruvananthapuram.
7. G Sreekumar,
Upper Division Clerk,
All India Radio,
Kochi.

- Respondents

8. T Vijayan,
Upper Division Clerk,
All India Radio,
Kannur.
9. PD Saju,
Upper Division Clerk,
All India Radio,
Devikulam, Idukki.
10. KR Raveendran,
Upper Division Clerk,
Doordarshan Kendra,
Thiruvananthapuram.
11. G Haridas Nair,
Upper Division Clerk,
Civil Construction Wing,
All India Radio,
Thycaud,
Thiruvananthapuram.
12. S Ganesh,
Upper Division Clerk,
Doordarshan Kendra,
Thiruvananthapuram.
13. K Balachandran,
Upper Division Clerk,
All India Radio,
Kannur.
14. PA Sivadasan,
Upper Division Clerk,
F.M.Station,
All India Radio,
Kannur.
15. Mallappally Mohan,
Upper Division Clerk,
Commercial Broadcasting Service,
All India Radio,
Thiruvananthapuram.
16. Sabu Pappachan,
Upper Division Clerk,
All India Radio,
Thiruvananthapuram.
17. KV Sreekumar,
Upper Division Clerk,
High Power Transmitter,
All India Radio,
Alappuzha.
18. TV Rajan,
Upper Division Clerk,
Doordarshan Maintenance Centre,
Kochi.

- Respondents

19. Esther Joselet,
Upper Division Clerk,
Doordarshan Kendra,
Thiruvananthapuram-5.

20. K Madhukumar,
Upper Division Clerk,
Doordarshan Maintenance Centre,
Kannur.

- Respondents

By Advocate Mr S Radhakrishnan, ACGSC(for R.1 to 5)

The application having been heard on 4.2.98 the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

This is the 4th round of litigation between the applicant and the respondents in regard to his seniority. The applicant is a person who came to Kerala Zone from Karnataka Zone on his request. That his transfer was at his request has been confirmed by a decision of this Tribunal in O.A.679/96 A-20. Respondents 5 to 20 are persons who either joined on transfer in Kerala Zone or recruited directly in Kerala Zone before the applicant joined Kerala Zone on transfer. Applicant claim seniority over these persons. There is absolutely no basis for the claim of the applicant to claim seniority over those persons who were already in the cadre^{on} the date on which he joined the Kerala zone. It has been made clear in the transfer policy that a person who is transferred at his request to a separate seniority unit will take the bottom seniority. The applicant has no case that anyone of the respondents 5 to 20 joined Kerala Zone after he was transferred. Therefore the grievance of the applicant is imaginary and baseless. The application does not merit any further consideration and the same is rejected under Section 19(3) of the Administrative Tribunals Act. No costs.

Dated, the 4th February, 1998.

(SK GHOSAL)
ADMINISTRATIVE MEMBER

(AV HARIDASAN)
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A 20: Order dated 18.6.1996 in O.A. No.679 of 1996 by this Tribunal.